

NAME OF COURTS WITH RELEVANT POLICE STATION IN THE DISTRICT OF RAJKOT

AS ON 15/06/2020 RAJKOT HEAD QUARTER

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MR. S. V. MANSURI, CHIEF JUDICIAL MAGISTRATE	1	ALL THE WORK OF PRADHYUMAN NAGAR POLICE STATION
2	MS. A. R. TAPIAWALA, 2ND ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF MAHILA POLICE STATION
3	MRS. R. S. RAJPUT, 3RD ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF BHAKTI NAGAR POLICE STATION
4	MR. S. S. KALE, 4TH ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF CYBER CRIME POLICE STATION
5	MR. S. J. PANCHAL, 6TH ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF GANDHIGRAM POLICE STATION
6	MR. S. M. CHRISTY, 7TH ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORKG OF GANDHIGRAM - 2 (UNIVERSITY) POLICE STATION
7	MR. M. A. MAKRANI, 8TH ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF P.G.V.C.L. POLICE STATION
8	MR. V. R. CHAUDHARI, 9TH ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF FOREST POLICE STATION
9	MR. M. V. CHAUHAN, 10TH ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF D. C. B. POLICE STATION
10	MR. L. D. WAGH, 13TH ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF MALAVIYA NAGAR POLICE STATION
11	MR. P. K. RAI, 14TH ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF B DIVISION POLICE STATION
12	MR. SAURABH B. SHAH, 16TH ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF KUVADAVA ROAD POLICE STATION
13	MR. S. H. BAMROTIA, 17TH ADDL. SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF C. I. D. CRIME POLICE STATION
		2	ALL THE WORK OF RAILWAYS POLICE STATION (DURING ROUR)
14	MRS. M. A. KAUSHIK, JMFC TRAFFIC COURT	1	ALL THE WORK OF THORALA POLICE STATION
15	MR. M. S. AMLANI, JMFC MAIN COURT	1	ALL THE WORK OF AAJI DEM POLICE STATION
16	MR. N. R. VADHVANI, JMFC MUNI. COURT	1	ALL THE WORK A DIVISION POLICE STATION
17	MS. P. N. JAIN, 3RD ACJ & JMFC	1	ALL THE WORK OF RAJKOT TALUKA POLICE STATION

GONDAL COURT ESTABLISHMENT

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MS. N. R. PANDIT, PRINCIPAL SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF GONDAL TALUKA POLICE STATION
2	MR. M. V. CHOKSHI, 2ND ADDL. SR. CIVIL JUDGE & ACJM	1	GONDAL CITY POLICE STATION, ALL THE WORK REGARDING IPC SEC. 409, 465, 467, 468, 471
3	MR. U. S. KALANI, ADDL. CIVIL JUDGE & JMFC	1	GONDAL CITY POLICE STATION, ALL THE WORK EXCEPT IPC SEC. 409, 465, 467, 468, 471
4	MS. PRIYA DUA, 2ND ADDL. CIVIL JUDGE & JMFC	1	ALL THE WORK OF MAHILA POLICE STATION

JETPUR COURT ESTABLISHMENT

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MR. P. N. GOSWAMI, PRINCIPAL SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF JETPUR CITY POLICE STATION
2	MS. H. J. BRAMHBHATT, ADDL. CHIEF JUDI. MAGISTRATE	1	ALL THE WORK OF JETPUR TALUKA POLICE STATION
3	MR. A. N. SHAIKH, ADDL. CIVIL JUDGE & JMFC	1	ALL THE WORK OF VIRPUR POLICE STATION
		2	ALL THE WORK JETALSAR JUNCTION POLICE STATION

DHORAJI COURT ESTABLISHMENT

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MR. P. D. MODI, ADDL. CIVIL JUDGE & JMFC	1	ALL THE WORK OF DHORAJI POLICE STATION
		2	ALL THE WORK OF PATANVAV POLICE STATION
		3	ALL THE WORK OF UPLETA TALUKA POLICE STATION (UNDER DHORAJI TALUKA JURISDICTION)
		4	ALL THE WORK OF BHAYAVADAR POLICE STATION (UNDER DHORAJI TALUKA JURISDICTION)
		5	ALL THE WORK OF JETALSAR JUNCTION POLICE STATION (UNDER DHORAJI TALUKA JURISDICTION)

UPLETA COURT ESTABLISHMENT

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MR. K. R. TRIVEDI, PRINCIPAL CIVIL JUDGE & JMFC	1	ALL THE WORK OF UPLETA POLICE STATION (EXCEPT DHORAJI TALUKA JURISDICTION)
2	MR. S. S. AJMERI, ADDL. CIVIL JUDGE & JMFC	1	BHAYAVADAR POLICE STATION (EXCEPT DHORAJI TALUKA JURISDICTION)

PADDHARI COURT ESTABLISHMENT

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MR. V. V. SHUKLA, PRINCIPAL CIVIL JUDGE & JMFC	1	PADDHARI POLICE STATION

LODHKA COURT ESTABLISHMENT

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MR. D. C. RAVAL, PRINCIPAL CIVIL JUDGE & JMFC	1	LODHKA POLICE STATION

KOTDA SANGANI COURT ESTABLISHMENT

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MR. D. C. GOHIL, PRINCIPAL CIVIL JUDGE & JMFC	1	KOTDA SANGANI POLICE STATION

JAM KANDORNA COURT ESTABLISHMENT

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MR. G. L. PAREEK, PRINCIPAL CIVIL JUDGE & JMFC	1	JAM KANDORNA POLICE STATION

JASDAN COURT ESTABLISHMENT

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MR. P. N. NAVIN, PRINCIPAL SR. CIVIL JUDGE & ACJM	1	ALL THE WORK OF JASDAN POLICE STATION
2	MR. S. S. JANI, ADDL. CIVIL JUDGE & JMFC	1	ALL THE WORK OF AATKOT POLICE STATION
		2	ALL THE WORK OF BHADLA POLICE STATION

VINCHHIYA COURT ESTABLISHMENT

SR. NO.	NAME OF JUDICIAL OFFICER WITH DESIGNATION		RELEVANT POLICE STATION AND WORK DISTRIBUTION
1	MRS. J. V. ADHIYA, PRINCIPAL CIVIL JUDGE & JMFC	1	VINCHHIYA POLICE STATION